Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 17.01.2013

The meeting No.41/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 17.01.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting Nos.39/AM-13, dated 03.01.2013 and 40/AM-13, dated 10.01.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 03.01.2013 and 10.01.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.41/AM-13 dated 17.01.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER :41/84-ALC3/2012 MEETING DATE: 17.01.2013

Case No.:1/29/84-ALC3/2012	Party Name: UNITEX APPARELS PVT	Meet No/Date:41/84-ALC3/2012	Status:

	LTD.,	17.01.2013	Approved
HQ File :01/84/050/00247/AM13/	RLA File :07/24/040/00292/AM13/	Lic.No/Date:0710091364 12.10.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and sample of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Women's Jacket made of 99%	20,000 Nos.	99% Cotton 1% Elastane	53,617 Sq.
	Cotton 1% Elastane Denim		Denim fabric, GSM-360+/-	meter
	fabric, GSM-360+/-10%		10%, Width-54/55"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case	No.:5/32/84-ALC3/2012	5	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
HQ Fi	ile :01/84/050/00291/AM13/		Lic.No/Date:0510338585 07.11.2012	Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.

	Case No.:4/37/84-ALC3/2012		Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
$\ _3$	HQ File :01/84/050/00353/AM13/		Lic.No/Date:0610029561 09.11.2012	Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.

	Case No.:5/37/84-ALC3/2012	Party Name: PRAYAAN EXIM PVT. LTD.		Status: Deferred
4	HQ File :01/84/050/00354/AM13/			Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.

				Status: Deferred
5	HQ File :01/84/050/00346/AM13/		Lic.No/Date:3010090274 05.12.2012	Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.

II	Party Name: UNITEX APPARELS PVT LTD.,	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Approved
HQ File :01/84/050/00349/AM13/		Lic.No/Date:0710092329 06.12.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and after deliberations decided to ratify the Advance

Authorizati	on issued in this case as detailed be	low:-		
S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Women's Trucker Jackets made	11,000 Nos.	98% Cotton 2% Elastane	30,714 Sq.
	of 98% Cotton 2% Elastane		Denim fabric, GSM-373+/-	meter
	Denim fabric, GSM-373+/-10%		10%, Width-57/58"	
			65% Polyester 35% Cotton	1613 Sq. meter
			interlining fabric, width-59"	
			Revits (Burr)	Net to net +
				1% wastage
			Interior labels/Screen print	Net to net
			(Leather labels)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:2/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00376/AM13/	RLA File :03/95/040/00620/AM13/	Lic.No/Date:0310717119 13.12.2012	Defer Date: 14.02.2013
Decision: The Committee considered the case as per agenda alongwith other relevant paper				ded to seek the

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.

Case No.:1/41/84-ALC3/2012	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
HQ File :01/84/050/00375/AM13/	RLA File :03/95/040/00650/AM13/	Lic.No/Date:0310717384 17.12.2012	Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.

		Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
HQ File :01/84/050/00378/AM13/		Lic.No/Date:0310717372 17.12.2012	Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.

II .	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	15.01.2012	Status: Approved
HQ File :01/84/050/00379/AM13/	RLA File :04/24/040/00185/AM13/	Lic.No/Date:0410141822 17.12.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Pants (Trousers) made of	89,759	98% Cotton 2% Spandex	2,01,958 Sq.
	98% Cotton 2% Spandex	Nos.	fabric, GSM-340+/-10%,	meter
	fabric, GSM-340+/-10%		Cuttable Width-51", 53"	
			80% Polyester 20% Cotton	36,801 Sq.
			T/C Pocketing fabric, GSM-	meter

				105+/-10%, width-58"	
,				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net +
					1% wastage
	2.	Ladies Pants (Trousers) made of	1333 Nos.	97% Cotton 3% Spandex	3000 Sq. meter
		97% Cotton 3% Spandex		fabric, GSM-340+/-10%,	
		fabric, GSM-340+/-10%		Cuttable Width-57"	
				80% Polyester 20% Cotton	547 Sq. meter
				T/C Pocketing fabric, GSM-	_
				105+/-10%, width-58"	
				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net +
					1% wastage

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:3/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	II I	Status: Deferred		
	HQ File :01/84/050/00377/AM13/					
Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fer Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the re-listing on 14.02.2013.						

		Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Transferred
HQ File :01/84/050/00380/AM13/	II	Lic.No/Date:5610001483 09.01.2013	
Decision: The Committee considered	d the case as per agenda alongwith o		- 1

product is not produced from manmade fabric. Hence, classification of export product under chapter 63 of ITC (HS) code is not tenable. The Committee further felt that export product is plastic item and comes under chapter 39 of the ITC (HS) code. Therefore, after deliberation the Committee has decided to transfer this case to NC-VII for a decision.

MANUAL AGENDA CASES

(13)

Case No.667 M/s Gaurav International, Gurgaon				
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/373/AM-13/DES-V			
Ratification of input output norms in relation 14.09.2012.	Ratification of input output norms in respect of Advance Authorization No.0510334886 dated			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/90/2012-13/Hos., dated 14.01.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Shirt (Full Sleeve) made of	2720 Nos.	100% Polyester dyed woven	4.64	Sq.
	100% Polyester dyed woven		fabric, GSM-78+/-10%	meter	per
	fabric, GSM-78+/-10%, Style			piece	
	No. KIRSTEN-SW2H6233C			_	
2.	Ladies Shirt (Full Sleeve) made of	7800 Nos.	100% Polyester dyed woven	4.86	Sq.
	100% Polyester dyed woven		fabric, GSM-78+/-10%	meter	per

	fabric, GSM-78+/-10%, Style			piece
	No. KIRSTEN-SA246203/			_
	KIRSTEN-SF2H6230/			
	KIRSTEN-SW2H6224			
3.	Ladies Shirt (Full Sleeve) made of	700 Nos.	100% Polyester printed	4.86 Sq.
	100% Polyester printed woven		woven fabric, GSM-78+/-	meter per
	fabric, GSM-78+/-10%, Style		10%	piece
	No. KIRSTEN-SW246249			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.668 M/s Texstyles, Noida				
NC 41/AM-13, dt. 17.01.2013 File No.01/84/50/125/AM-07/DES-V				
Ratification of input output norms in respect of Advance Authorisation No.0510183956 dated				
02.06.2006.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M. No.12(6)/11-TSW, dated 16.01.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Kim Sheep Leather Coat,	57 Nos.	Sheep Shearing (Natural	31.1305 Sq. feet
	Colour: Black		Sheep Fur), Colour: Black	per piece
2.	Kim Sheep Leather Coat,	55 Nos.	Sheep Shearing (Natural	31.1305 Sq. feet
	Colour: Brown		Sheep Fur), Colour: Brown	per piece
3.	Kim Sheep Leather Kid	82 Nos.	Sheep Shearing (Natural	15.61 Sq. feet
	Coat, Colour: Black		Sheep Fur), Colour: Black	per piece
4.	Kim Sheep Leather Kid	196 Nos.	Sheep Shearing (Natural	15.61 Sq. feet

	Coat, Colour: Brown		Sheep Fur), Colour: Brown	per piece
5.	Kim Sheep Leather Small	29 Nos.	Sheep Shearing (Natural	2.86 Sq. feet per
	Bag, Colour: Black		Sheep Fur), Colour: Black	piece
6.	Kim Sheep Leather Small	69 Nos.	Sheep Shearing (Natural	2.86 Sq. feet per
	Bag, Colour: Brown		Sheep Fur), Colour: Brown	piece
7.	Kim Sheep Leather Travel	182 Nos.	Sheep Shearing (Natural	6.83 Sq. feet per
	Bag, Colour: Black		Sheep Fur), Colour: Black	piece
8.	Kim Sheep Leather Travel	360 Nos.	Sheep Shearing (Natural	6.83 Sq. feet per
	Bag, Colour: Brown		Sheep Fur), Colour: Brown	piece
9.	Kim Sheep Leather Wallet,	41 Nos.	Sheep Shearing (Natural	0.02 Sq. feet per
	Colour: Black		Sheep Fur), Colour: Black	piece
10.	Kim Sheep Leather Wallet,	30 Nos.	Sheep Shearing (Natural	0.02 Sq. feet per
	Colour: Brown		Sheep Fur), Colour: Brown	piece
11.	Kim Sheep Leather Gilet,	112 Nos.	Sheep Shearing (Natural	7.521 Sq. feet
	Colour: Black		Sheep Fur), Colour: Black	per piece
12.	Kim Sheep Leather Gilet,	112 Nos.	Sheep Shearing (Natural	7.521 Sq. feet
	Colour: Brown		Sheep Fur), Colour: Brown	per piece
13.	Kim Sheep Leather Kid	24 Nos.	Sheep Shearing (Natural	4.853 Sq. feet
	Gilet, Colour: Black		Sheep Fur), Colour: Black	per piece
14.	Kim Sheep Leather Kid	79 Nos.	Sheep Shearing (Natural	4.853 Sq. feet
	Gilet, Colour: Brown		Sheep Fur), Colour: Brown	per piece
15.	Artemis Kid Gilet, Colour:	31 Nos.	Tigrado Lamb Skins (Natural	7.608 Sq. feet
	Black		Sheep Fur), Colour: Black	per piece
16.	Artemis Kid Gilet, Colour:	35 Nos.	Tigrado Lamb Skins (Natural	7.608 Sq. feet
	Beige		Sheep Fur), Colour: Biege	per piece
17.	Artemis Kid Gilet, Colour:	113 Nos.	Tigrado Lamb Skins (Natural	7.608 Sq. feet
	Brown		Sheep Fur), Colour: Brown	per piece
18.	Artemis Gilet, Colour: Black	183 Nos.	Tigrado Lamb Skins (Natural	11.232 Sq. feet
			Sheep Fur), Colour: Black	per piece

19.	Artemis Gilet, Colour: Beige		105 Nos.	Tigrado Lamb Skins (Natural	11.232 Sq. feet	
					Sheep Fur), Colour: Beige	per piece
20.	Artemis	Gilet,	Colour:	100 Nos.	Tigrado Lamb Skins (Natural	11.232 Sq. feet
	Brown				Sheep Fur), Colour: Brown	per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.669	M/s Grindwell Nortion Ltd. or M/s Grindwell Nortion		
	International Ltd., Bangalore		
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/499/AM-13/DES-V		
Ratification of input output norms against Advance Authorisation No.0710090486 dated 30.08.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not furnished the requisite information/details in support of their proposal. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(16)

	Case No.670	M/s Orient Craft Ltd., Gurgaon		
	NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/473/AM-13/DES-V		
ĺ	Fixation of ad-hoc Norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/112/2012-13/Hos., dated 15.01.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Linen Chambray Quilt size-	370 Nos.	100% Linen unwashed	8.21 Sq.
	86"x90" made from 100% Linen		woven fabric, GSM-180+/-	meter per
	woven fabric, GSM-180+/-10%		10%	piece
2.	Linen Chambray Quilt size-	370 Nos.	100% Linen unwashed	9.49 Sq.
	101"x90" made from 100% Linen		woven fabric, GSM-180+/-	meter per

	woven fabric, GSM-180+/-10%		10%	piece
3.	Linen Chambray Sham size-	250 Nos.	100% Linen unwashed	0.65 Sq.
	20"x26" made from 100% Linen		woven fabric, GSM-180+/-	meter per
	woven fabric, GSM-180+/-10%		10%	piece
4.	Linen Chambray Sham size-	1000 Nos.	100% Linen unwashed	0.89 Sq.
	26"x26" made from 100% Linen		woven fabric, GSM-180+/-	meter per
	woven fabric, GSM-180+/-10%		10%	piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.671	M/s Orient Craft Ltd., Gurgaon		
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/472/AM-13/DES-V		
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510314445 dated 13.01.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/113/2012-13/Hos., dated 15.01.2013 as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
Ī	1.	Ladies Full Sleeve Blouse made	6050 Nos.	73% Cotton 27% Silk	2.92 Sq.
		from 73% Cotton 27% Silk		woven fabric, GSM-43+/-	meter per
		woven fabric, GSM-43+/-10%,		10%	piece
		Style No.323054			_

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.672	M/s Orient Craft Ltd., Gurgaon		
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/474/AM-13/DES-V		
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/112/2012-13/Hos., dated 15.01.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Linen Quilt size-108"x94" made	104 Nos.	100% Linen grey unwashed	10.00 Sq.
	from 100% Linen woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%		10%	piece
2.	Linen Quilt size-90"x94" made	104 Nos.	100% Linen grey unwashed	8.51 Sq.
	from 100% Linen woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%		10%	piece
3.	Linen Pillow (Quilted) size-	108 Nos.	100% Linen grey unwashed	0.88 Sq.
	18"x18" made from 100% Linen		woven fabric, GSM-180+/-	meter per
	woven fabric, GSM-180+/-10%		10%	piece
4.	Linen Pillow (Quilted) size-	108 Nos.	100% Linen grey	0.88 Sq.
	14"x22" made from 100% Linen		unwashed woven fabric,	meter per
	woven fabric, GSM-180+/-10%		GSM-180+/-10%	piece
5.	Linen Sham (Quilted) size-	208 Nos.	100% Linen grey	1.61 Sq.
	20"x26" made from 100% Linen		unwashed woven fabric,	meter per
	woven fabric, GSM-180+/-10%		GSM-180+/-10%	piece
6.	Linen Sham (Quilted) size-	208 Nos.	100% Linen grey	2.11 Sq.
	20"x36" made from 100% Linen		unwashed woven fabric,	meter per
	woven fabric, GSM-180+/-10%		GSM-180+/-10%	piece
7.	Linen Sham (Quilted) size-	312 Nos.	100% Linen grey	1.84 Sq.
	26"x26" made from 100% Linen		unwashed woven fabric,	meter per
	woven fabric, GSM-180+/-10%		GSM-180+/-10%	piece

8.	Linen Duvet Cover size-90"x96"	104 Nos.	100% Linen	grey	16.20	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per
	fabric, GSM-180+/-10%		GSM-180+/-10%		piece	•
9.	Linen Duvet Cover size-108"x96"	104 Nos.	100% Linen	grey	19.33	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per
	fabric, GSM-180+/-10%		GSM-180+/-10%		piece	•
10.	Linen Sham size-20"x26" made	208 Nos.	100% Linen	grey	1.46	Sq.
	from 100% Linen woven fabric,		unwashed woven	fabric,	meter	per
	GSM-180+/-10%		GSM-180+/-10%		piece	_
11.	Linen Sham size-26"x26" made	312 Nos.	100% Linen	grey	1.90	Sq.
	from 100% Linen woven fabric,		unwashed woven	fabric,	meter	per
	GSM-180+/-10%		GSM-180+/-10%		piece	
12.	Linen Sham size-20"x36" made	208 Nos.	100% Linen	grey	1.87	Sq.
	from 100% Linen woven fabric,		unwashed woven	fabric,	meter	per
	GSM-180+/-10%		GSM-180+/-10%		piece	
13.	Linen Fitted Sheet size-78"x80"	198 Nos.	100% Linen	grey	10.87	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per
	fabric, GSM-180+/-10%		GSM-180+/-10%		piece	
14.	Linen Fitted Sheet size-60"x80"	236 Nos.	100% Linen	grey	9.17	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per
	fabric, GSM-180+/-10%		GSM-180+/-10%		piece	
15.	Linen Flat Sheet size-112"x106"	198 Nos.	100% Linen	grey	10.58	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per
	fabric, GSM-180+/-10%		GSM-180+/-10%		piece	
16.	Linen Flat Sheet size-94"x106"	236 Nos.	100% Linen	grey	8.87	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per
	fabric, GSM-180+/-10%		GSM-180+/-10%		piece	
17.	Linen Pillow Case size-40"x21"	372 Nos.	100% Linen	grey	1.74	Sq.
	made from 100% Linen woven		unwashed woven	fabric,	meter	per

	fabric, GSM-180+/-10%		GSM-180+/-10%	piece
18.	Linen Pillow Case size-32"x21"	536 Nos.	100% Linen grey	1.45 Sq.
	made from 100% Linen woven		unwashed woven fabric,	meter per
	fabric, GSM-180+/-10%		GSM-180+/-10%	piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.673	M/s Chelsea Mills, New Delhi				
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/438/AM-13/DES-V				
Ratification of input output norms in respect Annual Advance Authorization No. 0510323823 dated					
02.05.2012.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/115/2012-13/Hos., dated 16.01.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Infants/Girls Dress multilayered	14, 062	100% Cotton Denim fabric,	1.67 Sq. meter
	with diaper made from 100%	Nos.	GSM-155+/-10%	per piece
	Cotton Denim fabric, GSM-		100% Cotton Dyed fabric,	0.20 Sq. meter
	155+/-10%, Style No.		GSM-120+/-10%	per piece
	298806/304583		Sensor Tags	1 No. per piece
2.	Infants/Girls Dress with diaper	5970	100% Cotton Denim fabric,	0.98 Sq. meter
	made from 100% Cotton	Nos.	GSM-155+/-10%	per piece
	Denim fabric, GSM-155+/-		100% Cotton Dyed fabric,	0.80 Sq. meter
	10%, Style No.913252		GSM-120+/-10%	per piece

			Zip Fastners	2 Nos. per piece
			Sensor Tags	1 No. per piece
3.	Infants/Girls Pleated Flared Shorts made from 100%	3600 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	0.96 Sq. meter per piece
	Cotton Denim fabric, GSM-		Zip Fastners	1 No. per piece
	155+/-10%, Style		Snap Fastners	1 No. per piece
	No.425699/306258		Elastic	0.95 Meter per piece
			Sensor Tags	1 No. per piece
4.	Women Long Dress made from	1890	100% Cotton Denim fabric,	3.67 Sq. meter
	100% Cotton Denim Pintuk	Nos.	GSM-155+/-10%	per piece
	fabric, GSM-155+/-10%, Style No. 172180/319548		Sensor Tags	1 No. per piece
5.	Girls Long Bermuda made from	17,640	80% Cotton 20% Polyester	1.15 Sq. meter
	80% Cotton 20% Polyester Denim fabric, GSM-350+/-	Nos.	Denim fabric, GSM-350+/-10%	per piece
	10%, Style No. 333540		Elastic	0.95 Meter per piece
			Zip Fastners	1 No. per piece
			Sensor Tags	1 No. per piece
6.	Girls Pleated Flared Romper	17,020	100% Cotton Denim fabric,	1.98 Sq. meter
	made from 100% Cotton	Nos.	GSM-185+/-10%	per piece
	Denim fabric, GSM-185+/-		Metal Adjustable Buckles	2 Nos. per
	10%, Style			piece
	No.296859/307770		Sensor Tags	1 No. per piece
			Metallic O Ring	Nos. per piece
7.	Infants/Girls Flared Romper	13,180	100% Cotton Denim fabric,	1

	made from 100% Cotton Denim fabric, GSM-185+/- 10%, Style No.377708	Nos.	GSM-185+/-10% Snap Fastners	per piece 4 Nos. per piece
			Sensor Tags	1 No. per piece
8.	Girls Dress made from 100% Cotton Denim fabric, GSM-	9400 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	1.90 Sq. meter per piece
	155+/-10%, Style No.426943/370667		100% Polyester Toffeta Lining fabric, GSM-65+/- 10%	0.88 Sq. meter per piece
			100% Polyester Net Lining fabric, GSM-40+/-10%	1.92 Sq. meter per piece
			Woven Tape	2.20 Meter per piece
9.	Girls Long Flared Short made from 100% Cotton dyed	51,230 Nos.	100% Cotton dyed fabric, GSM-250+/-10%	0.79 Sq. meter per piece
	fabric, GSM-250+/-10%, Style No. 426360/381364		80% Cotton 20% Polyester dyed fabric, GSM-105+/-10%	0.33 Sq. meter per piece
			Zip Fastners	1 No. per piece
			Elastic	0.95 Meter per
				piece
			Sensor Tags	1 No. per piece
			Snap Fastners	1 No. per piece
			Fusible Interlining	0.24 Sq. meter
				per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.674	M/s Faze Three Exports, Mumbai	
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/804/AM-06/DES-V, No.01/84/50/820/AM-	
	06/DES-V,	
	No.01/84/162/122/AM-08/DES-V and No.01/84/50/23/AM-	
	07/DES-V	
Ratification of input output Norms in respect of Advance Authorization No.0310373227 dated		
24 03 2006 0310372017 dated 17 03 2006 0310425137 dated 30 03 2007 and 0310376683		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 14.02.2013.

(21)

dated 20.04.2006.

Case No.675 M/s Kusumgar Corporates Pvt. Ltd.		
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/227/AM-13/DES-V	
Ratification of input output Norms in respect of Advance Authorization No.0310706839 dated 29.08.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted the mistake with regret. The Committee, after deliberations, decided to delete the words "The GSM should match in both import and export" from the decision of NC given in this case in its meeting held on 15.11.2012.

(22)

Case No.676	M/s Mahavir Spinfab Pvt. Ltd., Kanpur	
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/249/AM-13/DES-V	
Ratification of input output Norms in	respect of Advance Authorization No.0610028917 dated	
12.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that:

- i) The calculation sheet of export product given the applicant firm is not correct.
- ii) The applicant firm has not given the CAD/CAM, measurement sheet of export product in support of their proposal.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 14.02.2013.

(23)

Case No.677	M/s Laxmi Fabrics, Bangalore	
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/257/AM-13/DES-V	
Ratification of input output Norms in respect of Advance Authorization No.0710090710 dated		
13.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Natural Silk Fabric	32,490.40	100% Natural Silk Fabric	32,818 Sq.
	(dyed/printed/embroidered),	Sq. meter	(undyed & unprinted), GSM-	meter
	GSM-32/33, width-44/45"		32/33, width-44/45" (Made of	
			100% Mulberry Raw Silk	
			without mix of any other	
			constituent yarns)	
2.	100% Natural Silk Fabric	12,064.00	100% Natural Silk Fabric	12,182 Sq.
	(dyed/printed/embroidered),	Sq. meter	(undyed & unprinted), GSM-	meter
	GSM-54+/-10%, width-		54+/-10%, width-44/45" (Made	
	44/45"		of 100% Mulberry Raw Silk	
			without mix of any other	
			constituent yarns)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.678	M/s Howrah Mills Co. Ltd., Howrah	
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/396/AM-12/DES-V	
Ratification of input output Norms in respect of Advance Authorization No.0210173034 dated 25.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.

Outside Agenda Case

(25)

Case No.7	The Wool Industry Export Promotion Council, Mumbai	
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/486/AM-13/DES-V	
Amendment of export item under SION J-44.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the amendment of export item under SION J-44 in the decision given by NC in its meeting held on 20.12.2012. The Committee, after deliberations, decided to approve the following amendment in the export product under SION J-44:-

"Flax/Linen dyed fabric."
